

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.12.2023

ORDER NO. 209 of 2023

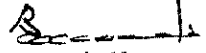
Hon'ble President is pleased to order additional sitting for Single Member Bench for **CESTAT, New Delhi** from **01.01.2024** to **05.01.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2024 to 05.01.2024	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar